

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2808  
ANSWERED ON:07.12.2009  
INDUSTRIAL UNITS AT SEEPZ  
Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether a number of Industrial Units set up at Santacruz Electronics Export Processing Zone(SEEPZ) Industrial Zone in Mumbai have been closed down;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details regarding industrial Units operating in SEEPZ Industrial Zone and the policy regarding setting up a factory in the SEEPZ Industrial Zone?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): As per information made available by the SEEPZ, Development Commissioner, during the year 2009-10, the following four units have debonded as on 30th November, 2009.

- (i) M/s. KMG Jewellery
- (ii) M/s. Kothari Creations
- (iii) M/s. M B Shah
- (iv) M/s. Powertel India Pvt. Ltd.

While seeking de-bonding, units did not indicate the reasons.

(c): At present there are 168 units in Gems & Jewellery units, 66 Software units, 28 Hardware units and 28 Trading units in SEEPZ SEZ. The Unit Approval Committee of the Zone concerned grants Letter of Permission to a unit subject to its meeting norms/conditions as laid down in the Special Economic Zones Act, 2005 and Rules made thereunder.